

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO.3

Excise Appeal No.13229 of 2013

(Arising out of OIA-PJ/258-262/VDR-I/2013-14 dated 29/07/2013 passed by Commissioner of Central Excise, Customs and Service Tax-VADODARA-I(Appeal))

Panoli Intermediate India Pvt Ltd.....Appellant

Plot No. 122/1 & 2,
G.I.D.C. Estate, Nandesari,
VADODARA, GUJARAT

VERSUS

C.C.E. & S.T.-Vadodara-I

.....Respondent

1st Floor...Central Excise Building,
Race Course Circle,
Vadodara, Gujarat-390007

APPEARANCE:

Sh. Mrugesh Pandya (Adv.) for the Appellant
Sh. Sanjiv Kinker, Superintendent (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
 HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 01.12.2020
DATE OF DECISION: 18.01.2021

The appeal is disposed of. For order, see order of date in Excise Appeal No. 13226 of 2013.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**

Geeta